

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.303

IA-1862/2023 IA-1951/2023 IA-1952/2023 IA-898/2023 IA-259/2023 IA-
5913/2022 IA-71/2023
In
IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.... APPLICANT/PETITIONER

Vs.

M/s. Radiant Castings Pvt. Ltd.

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 02.06.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Anand Shankar Jha, Mr. Arpit Gupta, Mr. Abhilekh Jiwari, Advocates for Yes Bank Limited in IA-898/2023, Mr. Sandeep Bajaj, Mr. Vipul, Advocates in IA-5913/2022

Mr. Utsav Mukherjee, Advocate for the Suspended Directors

For the Respondent

: Mr. Samar Bansal, Mr. Saurav Gupta, Advocates for R-5, Mr. Supratik Sarkar, Advocate for R-4 in IA-5913/2022, Mr. Akshay Sharma and Mr. Shikher Upadhyay, Advs. for Respondent No. 2 in IAs 898/2023 and 5913/2022, Ms. Megha Tyagi, Advocate for R-2 and R-3 in (IA No. 5913 of 2022 & 898 of 2023)

ORDER

With the consent of the parties, the matter is adjourned to **08.06.2023**, high on board.

Pleadings may be completed, if not been completed.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)